

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2863**  
**ANSWERED ON - 22/12/2021**

**SCHEMES FOR TRANSGENDERS**

2863. SHRI TIRUCHI SIVA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the schemes in place for transgender people till date; and
- (b) the number of people who have benefited from the schemes so far?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) Ministry of Social Justice and Empowerment has formulated a scheme "SMILE - Support for Marginalized Individuals for Livelihood and Enterprise", which includes sub scheme - 'Comprehensive Rehabilitation for Welfare of Transgender Persons'.

Standing Finance Committee has approved the scheme on 30.11.2021.

The focus of the sub-scheme is on rehabilitation, provision of medical facilities and intervention, counseling, education, skill development, economic linkages to the transgender persons.

Skill development training to the Transgender beneficiaries is also being conducted through PM-DAKSH - A skill development scheme of the Ministry.

On 21st Aug, 2020, National Council for Transgender Persons was constituted to advise Government on policies, programmes, legislation and projects with respect to transgender persons.

The Ministry has launched National Portal for Transgender Persons on 25th November, 2020. Any Transgender applicant can obtain Certificate of Identity and Identity Card without any physical interface with the office of issue. The person who has been issued a certificate of identity are entitled to change the first name in the birth certificate and all other official documents relating to the identity of such person.

Ministry has initiated 12 pilot shelter homes namely 'Garima Greh': Shelter Home for Transgender Persons. The main aim of these shelter homes is to provide safe and secure shelter to Transgender persons in need. These pilot shelter homes are in States of Maharashtra, Gujarat, Delhi, West Bengal, Rajasthan, Bihar, Chhattisgarh, Tamil Nadu and Odisha. Ministry has provided full financial assistance to community based organizations (CBOs) for setting up of these shelter homes which provide basic amenities like food, shelter, medical care, recreational facilities and also conduct capacity-building and skill development programmes for Transgender persons.

During lockdown period in COVID pandemic a helpline was also setup to provide psychological support through trained Psychologists to Transgender Persons in distress during COVID period.

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